

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 21st May, 2014

No.HC.VII-100 (Pt.-II)/2010/2301/A ### Hon'ble the High Court has been pleased to depute the **District & Sessions Judges of Kamrup (M), Guwahati, Barpeta, Bongaigaon, Cachar, Silchar, Dhubri, Dibrugarh, Lakhimpur, North Lakhimpur & Morigaon**, to attend a **one day Consultation on Adoption**, organized by the State Child Protection Society, Assam under the aegis of Social Welfare Department and in collaboration with UNICEF, Assam, scheduled to be held on **25th May, 2014 at the Indian Institute of Bank Management, Khanapara, Guwahati.**

The nominated participants are to report at the venue at 10:00 AM positively on 25.05.2014.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo NO. HC.VII-100 (Pt.-II)/2010/2302 - 2313/A, Dated- 21.05.2014

Copy forwarded for information and necessary action to:-

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
4. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Kamrup (M), Guwahati / Barpeta / Bongaigaon / Dhubri / Dibrugarh / Lakhimpur, North Lakhimpur / Morigaon / Cachar, Silchar.**
7. The Joint Registrar, Judl. / Recruitment / PM & P / Vigilance, Gauhati High Court, Guwahati.
8. **The Member Secretary, State Child Protection Society, Assam.**
9. The Dy. Registrar, G&C / PM & P / Finance, Gauhati High Court, Guwahati.
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. Office File.

21-05-14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM